

¹[THE SCHEDULE

(See section 2A)

ESSENTIAL COMMODITIES

(1) drugs.

Explanation.—For the purposes of this Schedule, “drugs” has the meaning assigned to it in clause (b) of section 3 of the Drugs and Cosmetics Act, 1940;

(2) fertilizer, whether inorganic, organic or mixed;

(3) foodstuffs, including edible oilseeds and oils;

(4) hank yarn made wholly from cotton;

(5) petroleum and petroleum products;

(6) raw jute HI jute textiles;

(7) (i) seeds of food-crops and seeds of fruits and vegetables;

(ii) seeds of cattle fodder; and

(iii) jute seeds.]

²[(iv) cotton seed.]

³[(8) masks (2ply & 3ply surgical masks, N95 masks) & hand sanitizers.]

1. Ins. by Act 54 of 2006, s. 3 (w.e.f. 12-2007).

2. Ins. by S.O. 2988(E), dated 22nd December, 2010.

3. Added by Notification No. S.O. 1087(E) (w.e.f. 13-3-2020).